

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 38

C.P. (IB)/244(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 28.06.2024

NAME OF THE PARTIES: **RUSHABH CIVIL CONTRACTORS**
 PRIVATE LIMITED V/s POINT
 DEVELOPERS PRIVATE LIMITED

Under Section 7 of the IB Code, 2016

ORDER

1. Adv. Kunal Damle for the Financial Creditor is present and Adv. K. Vaishonav for the Corporate Debtor is also present.
2. Ld. Counsel for the Petitioner submits that he is not filing the rejoinder.
3. Heard the both counsels, the matter is **Reserved for Orders.**

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/Neeraj/